

NATIONAL COMPANY LAW TRIBUNAL
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.
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BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT: SHRIBHAKTAKONDA MURALI, MEMBER (J) AND

PRESENT: DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER: DR. ASHOK KUMAR MISHRA, MEMBER (T)

PETITION NUMBER : TP 23/16

NAME OF THE PETITIONER (S) : K. INBALATHAN

NAME OF THE RESPONDENT (S) : VER TERRA PRODUCTS INDIA PVT. LTD.

UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1	K. INBALATHAN		

PHONE NUMBER	REPRESENTATION BY WHOM
9900039859	

S.NO.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1	Rajeshwari & Co. Chartered Accountants	Advocate for the Petitioner	

PHONE NUMBER	REPRESENTATION BY WHOM
9900039859	

9900039859

PTO

Counsel for petitioner is present. He undertakes to file vakalat for petitioner. Notices issued to R-1 and R-2 returned unserved with endorsement, addressees are not in the said address. Notices to R-3 and R-4 are not returned.

Fresh notices to R-1 to R-4. Petitioner is directed to serve notices on Respondents No.1 to 4 after collecting the notices from the Registry.

For filing vakalat by counsel for Petitioner and for service of notices on respondents, posted to 30.03.2017.



MEMBER (J)



MEMBER (T)